

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/944(KB)2010
COMP.APPL/1654(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	RATAN KUMAR SHAW & ANR VS RAJSON FINANCIAL SERVICES PVT.LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Sashi Agarwal, FCA] For the Respondent Nos.1, 2 and 3
Mr. Kuldip Mallick, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **13th September, 2024.**

**Anamitra Pal
Court Officer**